

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 & IA-338 of 2013 and
Appeal No. 312 of 2013 & IA-405 of 2013

Dated : 27th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 253 of 2013 & IA-338 of 2013
Gujarat Biomass Energy Developers Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Mr. M. Zubair H
for Ms. Suparna Srivastava for R-1
Ms. Swapna Seshadri

Appeal No. 312 of 2013 & IA-405 of 2013
Gujarat Energy Transmission Corporation Ltd. & Ors. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. M. Zubair H
for Ms. Suparna Srivastava for R-1
Ms. Swapna Seshadri

ORDER

At the request of the learned counsel for the parties, the matter is posted for hearing on **16th April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member